

में रोगियों को घटिया किस्म की ऐसी दवाइयां, जिनकी भ्रष्टाचार खत्म हो चुकी होती है, दी जा रही हैं;

(ख) क्या सरकार ने इस सम्बन्ध में कोई जांच कराई है; और

(ग) यदि हां, तो उसके क्या निष्कर्ष निकले ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) से (ग) ऐसी कोई शिकायत नहीं मिली है। फिर भी, इन्डियन अस्पताल के हिसाब किताब की जांच करते समय आइडिट-पार्टी को कुछ घटिया किस्म की औषधियों तथा दो ऐसी दवाइयों के जिनकी तिथि खत्म हो गई थी प्रयोग में लाये जाने की बात मिली। ये तथ्य लोक लेखा समिति के ध्यान में लाये गये और इस विषय पर पूरी जांच पड़ताल की गई। तब से इसकी पुनरावृत्ति को रोकने के लिए सख्त हिदायतें दी जा चुकी हैं। इस विषय में और कोई जांच करना आवश्यक नहीं समझा गया।

Power Tariff in Delhi

- *207. Shri Bhagwat Jha Azad:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shrimati Savitri Nigam:
 Shri P. C. Borooah:
 Shri Rameshwar Tantia:
 Shri Himatsingka:
 Shri Lahtan Chaudhry:
 Shri Vishram Prasad:
 Shri Yashpal Singh:
 Shri Bagri:
 Shri Kishen Pattnayak:
 Dr. Ram Manohar Lohia:
 Shri Ram Sewak Yadav:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Hukam Chand Kachhvalya:
 Shri Bade:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Delhi Electric Supply Undertaking

propose to increase the domestic power tariff;

(b) if so, its details and the reasons therefor; and

(c) whether Government have assessed the volume of resentment against the likely increase?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No, Sir; there is no proposal at present to increase the tariff rates.

(b) and (c). Do not arise.

Greater Cochin Water Supply Scheme

791. Shri A. K. Gopalan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Kerala Government have requested the Centre to treat the Greater Cochin Water Supply Scheme as a centrally financed scheme;

(b) if so, Government's reaction thereto; and

(c) the provision made in the State plan for this scheme for 1966-67?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) As the provision for the National Water Supply and Sanitation Programme (Urban) has been made in the State Sector in the Fourth Five Year Plan, it is not possible to treat this particular scheme as Centrally sponsored.

(c) The Working Group on Health which considered the Annual Plan of Kerala State for 1966-67 had recommended a special provision of Rs. 75 lakhs for this scheme in addition to a provision of Rs. 65 lakhs for the other Urban Water Supply Schemes in Kerala. The State Government have, however, made a provision for only Rs. 57 lakhs for all their Water Supply and Drainage Schemes.